IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.104
(IB)-299(ND)2019
New-IA/2519/2021

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.06.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)

SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
Mr. Aditya Gauri and Mr. Amar Vivek, Adv for Liquidator.

ORDER

IA-2519/2021: This is the 3rd progress report submitted by the Liquidator.

The same is taken on record subject to just exception.

With this, the present IA stands closed.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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